

PHYSICAL HEARING

District and Sessions Judge, Central, THC
IN THE COURT OF Dr. Kamini Lau
Presiding Off.-MACT
CIVIL CAUSE LIST DATED 26-09-2020

<u>S.No.</u>	<u>Case Type</u>	<u>Old Case No.</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<u>Final Argument</u>					
1.	CS DJ	272/2015 14126/2016	RICKIE KHOSLA	Vs	M/S LOH VANIZYA UDYOG PVT. LTD. (DDA)
2.	MACT	754/2019	BABBAN SINGH	Vs	PRAMOD
<u>Judgment</u>					
3.	MACT	271/2015 56890/16	FAROOQUE KHAN	Vs	AMIT AGGARWAL

PHYSICAL HEARING

District and Sessions Judge, Central, THC
IN THE COURT OF Dr. Kamini Lau
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CRIMINAL CAUSE LIST DATED 26-09-2020

<u>S.No.</u>	<u>Case Type</u>	<u>Old Case No.</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<u>Misc. cases/purpose</u>					
1	M CrI 4/2020		ARCHANA @ MADHU	Vs	UNKNOWN
2	M CrI 5/2020		LALIT THAKUR	Vs	UNTRACE